

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :18-01-2024

Date : 18.01.2024									
S L N O	C.A. No.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	5224/ 2024	18.01.2 024	WPC (O AC) - 90/20 17	A DAS	C.O.		Order Dtd. 2024-01-11	OA Branc h	(S eat No - 1)
2	5225/ 2024	18.01.2 024	WP (C) - 407/2 024	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-3	(S eat No - 51)
3	5226/ 2024	18.01.2 024	WPC (O A) - 1573/ 2019	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	OA Branc h	(S eat No - 1)
4	5227/ 2024	18.01.2 024	WP (C) - 42333 /2023	B.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-3	(S eat No - 13)
5	5228/ 2024	18.01.2 024	CONTC - 9183/ 2023	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	CONTE MPT	(S eat No - 6)
6	5229/ 2024	18.01.2 024	WP (C) - 696/2	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S eat t

			024						No - 47)
7	5230/2024	18.01.2024	CONTC - 9184/2023	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	CONTE MPT	(Seat No - 6)
8	5231/2024	18.01.2024	WP (C) - 43014/2023	U.K.CHHOT RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT BRANC H-3	(Seat No - 28)
9	5232/2024	18.01.2024	WP (C) - 43012/2023	U.K.CHHOT RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT BRANC H-3	(Seat No - 28)
10	5233/2024	18.01.2024	CONTC - 67/2024	PK LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-01-17		(Seat No - 28)
11	5234/2024	18.01.2024	CONTC - 61/2024	S SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01-17		(Seat No - 28)
12	5235/2024	18.01.2024	WP (C) - 43008/2023	U.K.CHHOT RAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT BRANC H-3	(Seat No - 28)
13	5236/2024	18.01.2024	CONTC - 59/2024	MK PANI	C.O.	COURT NO. 1	Order Dtd. 2024-01-17		(Seat No - 28)
1	5237/	18.01.2	WP (C)	S.K.MOHAN	C.O.	COURT	Order Dtd. 2024-01-17	WRIT	(S

4	2024	024	- 42363 /2023	TY		NO. 1		BRANC H-3	ea t No - 13)
1 5	5238/ 2024	18.01.2 024	WP (C) - 43198 /2023	G CHAITANYA	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 38)
1 6	5239/ 2024	18.01.2 024	WP (C) - 42961 /2023	R.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 45)
1 7	5240/ 2024	18.01.2 024	WA- 3103/ 2023	S. K. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT APPEA L	(S ea t No - 4)
1 8	5241/ 2024	18.01.2 024	WP (C) - 43194 /2023	G CHAITANYA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 38)
1 9	5242/ 2024	18.01.2 024	WP (C) - 727/2 024	BISWAJIT PARIDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-6	(S ea t No - 36)
2 0	5243/ 2024	18.01.2 024	WA- 666/2 023	MANGUL NAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT APPEA L	(S ea t No - 1)
2 1	5244/ 2024	18.01.2 024	WP (C) - 42949 /2023	R.K.SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 45)

2 2	5245/ 2024	18.01.2 024	WP (C) - 570/2 024	RAMA KRISHNA BISOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 52)
2 3	5246/ 2024	18.01.2 024	WA- 666/2 023	P. K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT APPEA L	(S ea t No - 1)
2 4	5247/ 2024	18.01.2 024	WP (C) - 694/2 024	MR SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 47)
2 5	5248/ 2024	18.01.2 024	WP (C) - 2589/ 2004	N C SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-12		(S ea t No - 47)
2 6	5250/ 2024	18.01.2 024	WP (C) - 42839 /2023	A.PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-1	(S ea t No - 30)
2 7	5251/ 2024	18.01.2 024	WP (C) - 691/2 024	MR SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 47)
2 8	5252/ 2024	18.01.2 024	WA- 1635/ 2023	P K MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT APPEA L	(S ea t No - 3)
2 9	5253/ 2024	18.01.2 024	WP (C) - 42963 /2023	R.K.SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 45

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30	5254/2024	18.01.2024	WA-667/2023	MANGUL NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT APPEAL	(Seat No - 1)
31	5255/2024	18.01.2024	WA-1635/2023	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT APPEAL	(Seat No - 3)
32	5256/2024	18.01.2024	WP (C) - 599/2024	NK ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No - 52)
33	5257/2024	18.01.2024	WP (C) - 42953/2023	R.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT BRANCH-2	(Seat No - 45)
34	5258/2024	18.01.2024	WA-1637/2023	TAPAN SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT APPEAL	(Seat No - 3)
35	5259/2024	18.01.2024	WA-667/2023	P. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT APPEAL	(Seat No - 1)
36	5260/2024	18.01.2024	WP (C) - 758/2024	MK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT BRANCH-6	(Seat No - 36)
37	5261/2024	18.01.2024	WA-1638/2023	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT APPEAL	(Seat No - 3)
3	5262/	18.01.2	WP (C)	R.K.SAHOO	C.O.	COURT	Order Dtd. 2024-01-17	WRIT	(S

8	2024	024	- 42946 /2023			NO. 1		BRANC H-2	ea t No - 45)
3 9	5263/ 2024	18.01.2 024	WA- 650/2 023	PRASANNA KUMAR SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT APPEA L	(S ea t No - 1)
4 0	5264/ 2024	18.01.2 024	WP (C) - 590/2 024	T SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 52)
4 1	5265/ 2024	18.01.2 024	WA- 1640/ 2023	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT APPEA L	(S ea t No - 3)
4 2	5266/ 2024	18.01.2 024	WP (C) - 762/2 023	B.K.SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-12	WRIT BRANC H-8	(S ea t No - 41)
4 3	5267/ 2024	18.01.2 024	WP (C) - 547/2 024	MR ROUTRAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 52)
4 4	5268/ 2024	18.01.2 024	WP (C) - 22995 /2023	B K DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
4 5	5269/ 2024	18.01.2 024	WA- 650/2 023	MANGUL NAIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT APPEA L	(S ea t No - 1)
4	5270/ 2024	18.01.2 024	WP (C)	M.R.SAHOO	C.O.	CHIEF	Order Dtd. 2024-01-12	WRIT	(S

6	2024	024	- 762/2 023			JUSTI CE'S COURT		BRANC H-8	ea t No - 41)
4 7	5271/ 2024	18.01.2 024	WP (C) - 700/2 024	MR SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 47)
4 8	5272/ 2024	18.01.2 024	WP (C) - 43182 /2023	M K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
4 9	5274/ 2024	18.01.2 024	WP (C) - 600/2 024	TUSHAR KANTA NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 52)
5 0	5275/ 2024	18.01.2 024	WP (C) - 718/2 024	M K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
5 1	5276/ 2024	18.01.2 024	WP (C) - 40406 /2023	S.K.RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-12	WRIT BRANC H-7	(S ea t No - 5)
5 2	5277/ 2024	18.01.2 024	WP (C) - 807/2 024	M K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
5 3	5278/ 2024	18.01.2 024	WP (C) - 698/2 024	MR SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 47

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54	5279/2024	18.01.2024	WP (C) - 42755/2023	DILLIP KU SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
55	5280/2024	18.01.2024	WP (C) - 42130/2023	M N MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
56	5281/2024	18.01.2024	WP (C) - 42731/2023	BHOJARAJ SETH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
57	5282/2024	18.01.2024	WP (C) - 42751/2023	DILLIP KU SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
58	5283/2024	18.01.2024	WP (C) - 42319/2023	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
59	5284/2024	18.01.2024	WP (C) - 7360/2022	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
60	5285/2024	18.01.2024	CMP-1607/2023	P BASTIA	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No - 20)
61	5286/2024	18.01.2024	WP (C) - 8763/	B R SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Seat No - 4)

			2023						No - 27)
62	5287/2024	18.01.2024	WP (C) - 23492/2023	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Seat No - 51)
63	5288/2024	18.01.2024	WP (C) - 23492/2023	H K PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Seat No - 51)
64	5289/2024	18.01.2024	WP (C) - 27769/2022	RK BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-3	(Seat No - 13)
65	5290/2024	18.01.2024	WP (C) - 42788/2023	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-8	(Seat No - 43)
66	5291/2024	18.01.2024	WP (C) - 43002/2023	PK BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-3	(Seat No - 28)
67	5292/2024	18.01.2024	WP (C) - 43086/2023	PK BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-3	(Seat No - 28)
68	5293/2024	18.01.2024	WP (C) - 527/2024	AK RANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-4	(Seat No - 52)

69	5294/2024	18.01.2024	WP (C) - 424/2024	AK RANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-3	(Seat No - 51)
70	5295/2024	18.01.2024	WP (C) - 616/2024	M PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-5	(Seat No - 47)
71	5297/2024	18.01.2024	WP (C) - 43077/2023	KP BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANC H-3	(Seat No - 28)
72	5299/2024	18.01.2024	WP (C) - 377/2024	BR SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANC H-2	(Seat No - 50)
73	5300/2024	18.01.2024	WP (C) - 299/2024	H DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANC H-1	(Seat No - 49)
74	5302/2024	18.01.2024	WP (C) - 536/2024	JYOTI RANJAN KAR	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-4	(Seat No - 52)
75	5303/2024	18.01.2024	WP (C) - 508/2024	JR KAR	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-4	(Seat No - 52)
76	5304/2024	18.01.2024	WP (C) - 643/2024	KUNJA SUNDAR DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-5	(Seat No -)

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7 7	5305/ 2024	18.01.2 024	WP (C) - 510/2 024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 52)
7 8	5307/ 2024	18.01.2 024	WP (C) - 42983 /2023	M M NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 45)
7 9	5309/ 2024	18.01.2 024	WP (C) - 380/2 024	B R SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 50)
8 0	5312/ 2024	18.01.2 024	WP (C) - 419/2 024	B R SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-3	(S ea t No - 51)
8 1	5314/ 2024	18.01.2 024	WP (C) - 42604 /2023	N K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 18)
8 2	5316/ 2024	18.01.2 024	WP (C) - 356/2 024	R CH ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 50)
8 3	5320/ 2024	18.01.2 024	WP (C) - 43190 /2023	A MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 38)
8	5322/ 2024	18.01.2 024	WP (C)	M R BARIK	C.O.	COURT	Order Dtd. 2024-01-17	WRIT	(S

4	2024	024	- 43061 /2023			NO. 20		BRANC H-3	ea t No - 28)
8 5	5324/ 2024	18.01.2 024	WP (C) - 12344 /2022	TUSHAR KANTA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-6	(S ea t No - 26)
8 6	5325/ 2024	18.01.2 024	WP (C) - 12338 /2022	TUSHAR KANTA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-6	(S ea t No - 26)
8 7	5346/ 2024	18.01.2 024	WPC (O AC) - 2704/ 2016	S SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-04	OA Branc h	(S ea t No - 1)
8 8	5353/ 2024	18.01.2 024	WP (C) - 18595 /2023	B K DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
8 9	5354/ 2024	18.01.2 024	WP (C) - 17813 /2023	B K DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
9 0	5355/ 2024	18.01.2 024	MACA- 411/2 023	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(S ea t No - 7)
9 1	5356/ 2024	18.01.2 024	MACA- 411/2 023	S K SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	MISC. APPEA L SEC.	(S ea t No - 7)
9	5357/ 2024	18.01.2 024	LAA-	A K	C.O.	COURT	Order Dtd. 2024-01-09	FIRST	(S

2	2024	024	8/2019	BEHERA		NO. 6		APPEAL	eat No - 5)
93	5358/2024	18.01.2024	WP (C) - 505/2024	PRASANJIT BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Seat No - 52)
94	5359/2024	18.01.2024	WP (C) - 14495/2006	P K MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	WRIT BRANCH-3	(Seat No - 12)
95	5360/2024	18.01.2024	CRLA-1119/2023	BHOJARAJ SETH	C.O.	COURT NO. 16	Order Dtd. 2024-01-16	CRIMINAL APPEAL	(Seat No - 9)
96	5361/2024	18.01.2024	CRLMP - 2464/2022	S K BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Seat No - 19)
97	5362/2024	18.01.2024	WP (C) - 3219/2016	P K PATRI	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Seat No - 42)
98	5363/2024	18.01.2024	WP (C) - 814/2015	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	WRIT BRANCH-5	(Seat No - 47)
99	5364/2024	18.01.2024	CRLRE V-375/2022	LAMBODOR ACHARI	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	CRIMINAL REVISION	(Seat No - 3)
1	5365/	18.01.2	CRLRE	P K	C.O.	COURT	Order Dtd. 2024-01-16	CRIMI	(S

00	2024	024	V-30/2023	MOHANTY		NO. 11		NAL REVISION	eat No - 2)
101	5367/2024	18.01.2024	MACA-527/2022	S K SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	MISC. APPEAL SEC.	(Seat No - 1)
102	5368/2024	18.01.2024	CRLMP - 2519/2023	K C KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	WRIT BRANCH-4	(Seat No - 46)
103	5369/2024	18.01.2024	CRLMP - 2424/2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Seat No - 39)
104	5370/2024	18.01.2024	BLAPL - 8495/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 11)
105	5371/2024	18.01.2024	BLAPL - 13332/2023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 3)
106	5372/2024	18.01.2024	ABLAP L- 14740/2023	D R MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 8)
107	5373/2024	18.01.2024	ABLAP L- 14732/2023	T R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 8)
108	5374/2024	18.01.2024	MATA-188/2022	R.C.ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	FIRST APPEAL	(Seat

									No - 1)
109	5375/2024	18.01.2024	BLAPL - 12774/2023	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 10)
110	5376/2024	18.01.2024	MATA-188/2022	A.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	FIRST APPEAL	(Seat No - 1)
111	5377/2024	18.01.2024	MATA-212/2022	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	FIRST APPEAL	(Seat No - 2)
112	5378/2024	18.01.2024	ABLAP L-10084/2023	D SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 11)
113	5379/2024	18.01.2024	ABLAP L-19680/2019	B P OJHA	C.O.	COURT NO. 7	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 2)
114	5380/2024	18.01.2024	ABLAP L-10159/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 6)
115	5382/2024	18.01.2024	BLAPL - 11393/2023	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17		(Seat No - 6)
116	5383/2024	18.01.2024	ABLAP L-12508/2023	S.P.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 12)

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1 1 7	5384/ 2024	18.01.2 024	ABLAP L- 13150 /2023	A.K.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No - 3)
1 1 8	5385/ 2024	18.01.2 024	WP (C) - 290/2 024	P K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
1 1 9	5386/ 2024	18.01.2 024	WP (C) - 290/2 024	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
1 2 0	5387/ 2024	18.01.2 024	WP (C) - 574/2 024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 2 1	5388/ 2024	18.01.2 024	ABLAP L- 150/2 024	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 12 2)
1 2 2	5389/ 2024	18.01.2 024	ABLAP L- 163/2 024	P.K.MISHR A	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 12 2)
1 2 3	5390/ 2024	18.01.2 024	WP (C) - 575/2 024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 2 4	5391/ 2024	18.01.2 024	ABLAP L- 164/2 024	B.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No

									- 12 2)
1 2 5	5392/ 2024	18.01.2 024	WP (C) - 577/2 024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 2 6	5393/ 2024	18.01.2 024	WP (C) - 35368 /2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
1 2 7	5394/ 2024	18.01.2 024	ABLAP L- 165/2 024	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 10 5)
1 2 8	5395/ 2024	18.01.2 024	ABLAP L- 166/2 024	S.C.SUNDA RA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 10 5)
1 2 9	5396/ 2024	18.01.2 024	WP (C) - 41680 /2023	P K LENKA	C.O.	COURT NO. 7	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
1 3 0	5397/ 2024	18.01.2 024	ABLAP L- 167/2 024	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 12 3)
1 3 1	5398/ 2024	18.01.2 024	WP (C) - 41680 /2023	M BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
1	5399/ 2024	18.01.2 024	ABLAP	M.R.ROUTR	C.O.	COURT	Order Dtd. 2024-01-16		(S

3 2	2024	024	L- 168/2 024	AY		NO. 7			ea t No - 12 3)
1 3 3	5400/ 2024	18.01.2 024	ABLAP L- 169/2 024	A.K.RANA	C.O.	COURT NO. 7	Order Dtd. 2024-01-16		(S ea t No - 12 3)
1 3 4	5401/ 2024	18.01.2 024	CRLA- 39/20 19	S K SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	CRIMI NAL APPEA L	(S ea t No - 6)
1 3 5	5402/ 2024	18.01.2 024	ABLAP L- 170/2 024	R.R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-01-16		(S ea t No - 6)
1 3 6	5403/ 2024	18.01.2 024	ABLAP L- 14666 /2023	PK PANI	C.O.	COURT NO. 7	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No - 5)
1 3 7	5404/ 2024	18.01.2 024	ABLAP L- 171/2 024	M.R.SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	BAIL- 2	(S ea t No - 8)
1 3 8	5405/ 2024	18.01.2 024	CRLMP - 2438/ 2023	B MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-16	WRIT BRANC H-8	(S ea t No - 39)
1 3 9	5407/ 2024	18.01.2 024	ABLAP L- 14338 /2023	PK PANI	C.O.	COURT NO. 7	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No - 3)
1 4 0	5408/ 2024	18.01.2 024	ABLAP L- 173/2	S.MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-16		(S ea t

			024						No - 3)
141	5409/2024	18.01.2024	ABLAP L-14376/2023	D.K.JENA	C.O.	COURT NO. 7	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 3)
142	5410/2024	18.01.2024	ABLAP L-14512/2023	SK BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 10)
143	5411/2024	18.01.2024	ABLAP L-174/2024	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 8)
144	5412/2024	18.01.2024	ABLAP L-14333/2023	B.SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 3)
145	5413/2024	18.01.2024	ABLAP L-175/2024	B.K.PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 10)
146	5414/2024	18.01.2024	ABLAP L-14796/2023	D PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 11)
147	5415/2024	18.01.2024	ABLAP L-177/2024	A.PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 8)
148	5417/2024	18.01.2024	ABLAP L-14362/2023	SN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No -

									3)
149	5418/2024	18.01.2024	ABLAP L-178/2024	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(Seat No - 3)
150	5419/2024	18.01.2024	CRLMP - 2453/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Seat No - 39)
151	5420/2024	18.01.2024	ABLAP L-179/2024	S.P.SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(Seat No - 39)
152	5421/2024	18.01.2024	CRLMP - 1456/2022	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 29)
153	5422/2024	18.01.2024	ABLAP L-14342/2023	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 3)
154	5423/2024	18.01.2024	ABLAP L-180/2024	B.C.PARIJA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 11)
155	5424/2024	18.01.2024	ABLAP L-14756/2023	J.R.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 11)
156	5425/2024	18.01.2024	CRLMP - 1007/2023	S K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	WRIT BRANCH-5	(Seat No -

									22)
1 5 7	5426/ 2024	18.01.2 024	ABLAP L- 182/2 024	G.SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 22)
1 5 8	5427/ 2024	18.01.2 024	ABLAP L- 183/2 024	A.S.PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 22)
1 5 9	5428/ 2024	18.01.2 024	ABLAP L- 13832 /2023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17		(S ea t No - 22)
1 6 0	5429/ 2024	18.01.2 024	CRLMP - 1007/ 2023	SATYAPRIY A SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	WRIT BRANC H-5	(S ea t No - 22)
1 6 1	5430/ 2024	18.01.2 024	ABLAP L- 184/2 024	S.N.GAYA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 22)
1 6 2	5431/ 2024	18.01.2 024	ABLAP L- 189/2 024	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 22)
1 6 3	5432/ 2024	18.01.2 024	CRLMP - 1230/ 2023	SATYAPRIY A SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-01-10	WRIT BRANC H-8	(S ea t No - 40)
1 6	5433/ 2024	18.01.2 024	ABLAP L-	H.C.SAHOO	C.O.	COURT NO.	Order Dtd. 2024-01-16		(S ea

4			185/2 024			11			t No - 40)
1 6 5	5434/ 2024	18.01.2 024	ABLAP L- 186/2 024	N.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 40)
1 6 6	5435/ 2024	18.01.2 024	CRLMP - 1937/ 2023	GOPINATH SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	WRIT BRANC H-7	(S ea t No - 15)
1 6 7	5437/ 2024	18.01.2 024	ABLAP L- 188/2 024	N.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 15)
1 6 8	5438/ 2024	18.01.2 024	ABLAP L- 191/2 024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 15)
1 6 9	5439/ 2024	18.01.2 024	ABLAP L- 10670 /2023	M N MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No - 2)
1 7 0	5440/ 2024	18.01.2 024	ABLAP L- 188/2 024	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 2)
1 7 1	5441/ 2024	18.01.2 024	ABLAP L- 192/2 024	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 2)
1 7	5442/ 2024	18.01.2 024	WP (C) -	D NAYAK	C.O.	COURT NO.	Order Dtd. 2024-01-17	WRIT BRANC	(S ea

2			321/2 024			11		H-2	t No - 50)
1 7 3	5443/ 2024	18.01.2 024	ABLAP L- 208/2 024	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(S ea t No - 50)
1 7 4	5445/ 2024	18.01.2 024	WP (C) - 555/2 024	L K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 52)
1 7 5	5446/ 2024	18.01.2 024	ABLAP L- 241/2 024	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2024-01-24	BAIL- 2	(S ea t No - 8)
1 7 6	5447/ 2024	18.01.2 024	ABLAP L- 242/2 024	RJENDRA KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 10)
1 7 7	5448/ 2024	18.01.2 024	WP (C) - 605/2 024	P K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 47)
1 7 8	5449/ 2024	18.01.2 024	ABLAP L- 243/2 024	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-17		(S ea t No - 47)
1 7 9	5450/ 2024	18.01.2 024	ABLAP L- 251/2 024	M. R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 7)
1	5451/	18.01.2	WP (C)	A K	C.O.	COURT	Order Dtd. 2024-01-17	WRIT	(S

80	2024	024	- 42625 /2023	PRADHAN		NO. 11		BRANC H-7	ea t No - 18)
181	5452/ 2024	18.01.2 024	WP (C) - 42287 /2023	S MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 9)
182	5453/ 2024	18.01.2 024	WP (C) - 35991 /2023	R R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-16	WRIT BRANC H-5	(S ea t No - 32)
183	5454/ 2024	18.01.2 024	ABLAP L- 381/2 023	P.K.MOHAN TY	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	BAIL- 2	(S ea t No - 8)
184	5455/ 2024	18.01.2 024	CRLRE V- 647/2 023	LAXMIDHAR SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	CRIMI NAL REVIS ION	(S ea t No - 2)
185	5457/ 2024	18.01.2 024	WP (C) - 873/2 024	C.R.KAR	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 44)
186	5459/ 2024	18.01.2 024	CRLMC - 4347/ 2023	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	CRIMI NAL MISC	(S ea t No - 2)
187	5460/ 2024	18.01.2 024	CRLMC - 4347/ 2023	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	CRIMI NAL MISC	(S ea t No - 2)
188	5461/ 2024	18.01.2 024	CRLMC - 4347/ 2023	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-16	CRIMI NAL MISC	(S ea t

			2023						No - 2)
189	5464/2024	18.01.2024	WP (C) - 786/2024	H.K.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANCH-6	(Seat No - 36)
190	5465/2024	18.01.2024	ABLAP L-12314/2023	R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 11)
191	5466/2024	18.01.2024	CRLMC - 1298/2022	K.C.TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 6)
192	5467/2024	18.01.2024	CRLMC - 2062/2021	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 4)
193	5468/2024	18.01.2024	CRLMC - 1299/2022	B.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 6)
194	5469/2024	18.01.2024	WP (C) - 420/2024	K.DANG	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANCH-3	(Seat No - 51)
195	5470/2024	18.01.2024	CRLMC - 1300/2021	B.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 3)
196	5471/2024	18.01.2024	WP (C) - 43145/2023	P.K.LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No -

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197	5472/2024	18.01.2024	ABLAP L-14732/2023	DIPAK RANJAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 8)
198	5473/2024	18.01.2024	WP (C) - 4538/2016	A.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANCH-1	(Seat No - 3)
199	5474/2024	18.01.2024	FAO-602/2019	A SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	MISC. APPEAL SEC.	(Seat No - 9)
200	5476/2024	18.01.2024	WP (C) - 703/2024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANCH-6	(Seat No - 36)
201	5477/2024	18.01.2024	WP (C) - 43143/2023	D.P.PATTAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No - 38)
202	5478/2024	18.01.2024	WP (C) - 744/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-6	(Seat No - 36)
203	5479/2024	18.01.2024	WP (C) - 40551/2023	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 40)
204	5480/2024	18.01.2024	WPC (OA) - 2233/2017	SK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	OA Branch	(Seat No -)

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205	5481/2024	18.01.2024	WP (C) - 403/2024	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-3	(Seat No - 51)
206	5482/2024	18.01.2024	WPC (O A) - 203/2018	L PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	OA Branch	(Seat No - 1)
207	5483/2024	18.01.2024	WP (C) - 43161/2023	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No - 38)
208	5484/2024	18.01.2024	WPC (O A) - 205/2018	L PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	OA Branch	(Seat No - 1)
209	5485/2024	18.01.2024	WP (C) - 11761/2018	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 42)
210	5486/2024	18.01.2024	WPC (O A) - 206/2018	L PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	OA Branch	(Seat No - 1)
211	5487/2024	18.01.2024	WP (C) - 11761/2018	R.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 42)
212	5488/2024	18.01.2024	WP (C) - 11762/2018	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 42)

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2 1 3	5489/ 2024	18.01.2 024	WPC (O A) - 2427/ 2016	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	OA Branc h	(S ea t No - 1)
2 1 4	5490/ 2024	18.01.2 024	WP (C) - 11762 /2018	R.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No - 42)
2 1 5	5491/ 2024	18.01.2 024	WPC (O A) - 1590/ 2015	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	OA Branc h	(S ea t No - 1)
2 1 6	5492/ 2024	18.01.2 024	WP (C) - 43052 /2023	DK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-3	(S ea t No - 28)
2 1 7	5493/ 2024	18.01.2 024	WP (C) - 21599 /2018	S.N.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANC H-7	(S ea t No - 10)
2 1 8	5494/ 2024	18.01.2 024	WP (C) - 42855 /2023	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-1	(S ea t No - 30)
2 1 9	5495/ 2024	18.01.2 024	WP (C) - 21600 /2018	S.N.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANC H-7	(S ea t No - 10)
2 2 0	5496/ 2024	18.01.2 024	WP (C) - 42798 /2023	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No -)

									43)
2 2 1	5497/ 2024	18.01.2 024	WP (C) - 37221 /2020	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-1	(S ea t No - 3)
2 2 2	5498/ 2024	18.01.2 024	CONTC - 54/20 24	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17		(S ea t No - 3)
2 2 3	5499/ 2024	18.01.2 024	WP (C) - 42928 /2023	SCD DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 45)
2 2 4	5500/ 2024	18.01.2 024	CONTC - 79/20 24	H.K.MOHAN TA	C.O.	COURT NO. 1	Order Dtd. 2024-01-17		(S ea t No - 45)
2 2 5	5501/ 2024	18.01.2 024	WPC (O AC) - 3376/ 2010	L.D.	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	OA Branc h	(S ea t No - 1)
2 2 6	5502/ 2024	18.01.2 024	WP (C) - 653/2 024	K.P.BEHER A	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	WRIT BRANC H-5	(S ea t No - 47)
2 2 7	5503/ 2024	18.01.2 024	WP (C) - 36326 /2023	S.MAHARAN A	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-1	(S ea t No - 3)
2 2 8	5504/ 2024	18.01.2 024	WP (C) - 40554 /2023	J.P.KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-8	(S ea t No - 40

)
2 2 9	5505/ 2024	18.01.2 024	WP (C) - 29871 /2023	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-1	(S ea t No - 2)
2 3 0	5506/ 2024	18.01.2 024	WP (C) - 34944 /2023	S.K.DASH	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-1	(S ea t No - 1)
2 3 1	5507/ 2024	18.01.2 024	WP (C) - 35119 /2022	G.JAYSING H	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-7	(S ea t No - 44)
2 3 2	5508/ 2024	18.01.2 024	WP (C) - 35119 /2022	K.K.NATH	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-7	(S ea t No - 44)
2 3 3	5509/ 2024	18.01.2 024	WP (C) - 35119 /2022	P.K.MOHAN TY	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-7	(S ea t No - 44)
2 3 4	5510/ 2024	18.01.2 024	WP (C) - 27564 /2023	S.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-8	(S ea t No - 43)
2 3 5	5511/ 2024	18.01.2 024	WP (C) - 27573 /2023	S.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-8	(S ea t No - 43)
2 3 6	5512/ 2024	18.01.2 024	WP (C) - 27581 /2023	S.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-8	(S ea t No -)

									43)
2 3 7	5513/ 2024	18.01.2 024	WP (C) - 27586 /2023	S.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-8	(S ea t No - 43)
2 3 8	5514/ 2024	18.01.2 024	WP (C) - 24243 /2021	A.K.MISHR A	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-5	(S ea t No - 47)
2 3 9	5515/ 2024	18.01.2 024	WP (C) - 21804 /2017	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-5	(S ea t No - 22)
2 4 0	5516/ 2024	18.01.2 024	WP (C) - 19187 /2023	B.SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-1	(S ea t No - 4)
2 4 1	5517/ 2024	18.01.2 024	WP (C) - 19188 /2023	B.SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-1	(S ea t No - 4)
2 4 2	5518/ 2024	18.01.2 024	WP (C) - 10378 /2013	R.N.DASMO HAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-8	(S ea t No - 42)
2 4 3	5519/ 2024	18.01.2 024	WP (C) - 572/2 024	K.C.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-4	(S ea t No - 52)
2 4 4	5520/ 2024	18.01.2 024	WP (C) - 521/2 024	M.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-4	(S ea t No

									-52)
245	5521/2024	18.01.2024	CRLA-61/2022	R.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	CRIMINAL APPEAL	(Seat No - 7)
246	5522/2024	18.01.2024	FAO-318/2023	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-09	MISC. APPEAL SEC.	(Seat No - 9)
247	5523/2024	18.01.2024	TRP (C) - 326/2023	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	M.J.C.	(Seat No - 6)
248	5524/2024	18.01.2024	FAO-583/2023	S.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	MISC. APPEAL SEC.	(Seat No - 2)
249	5525/2024	18.01.2024	BLAPL - 13149/2023	G.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 4)
250	5526/2024	18.01.2024	FAO-583/2023	S.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-16	MISC. APPEAL SEC.	(Seat No - 2)
251	5527/2024	18.01.2024	BLAPL - 14135/2023	J. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 5)
252	5528/2024	18.01.2024	BLAPL - 14230/2023	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 11)
2	5529/	18.01.2	WP (C)	S.K.PRADH	C.O.	COURT	Order Dtd. 2024-01-17	WRIT	(S

53	2024	024	- 291/2 024	AN		NO. 23		BRANC H-1	ea t No - 49)
254	5530/ 2024	18.01.2 024	BLAPL - 8739/ 2023	P.K.ROUTR AY	C.O.	COURT NO. 23		BAIL- 1	(S ea t No - 3)
255	5531/ 2024	18.01.2 024	BLAPL - 8555/ 2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No - 4)
256	5532/ 2024	18.01.2 024	WP (C) - 29061 /2022	G.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-08	WRIT BRANC H-2	(S ea t No - 7)
257	5533/ 2024	18.01.2 024	BLAPL - 8966/ 2023	J. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No - 2)
258	5534/ 2024	18.01.2 024	BLAPL - 12405 /2023	A.K.BEHER A	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 7)
259	5535/ 2024	18.01.2 024	BLAPL - 12064 /2023	G. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 9)
260	5536/ 2024	18.01.2 024	BLAPL - 11549 /2023	S.R. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 10)
261	5537/ 2024	18.01.2 024	BLAPL - 10284 /2023	A.KALASH	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No

									-6)
262	5538/2024	18.01.2024	BLAPL - 11925/2023	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 4)
263	5539/2024	18.01.2024	BLAPL - 11875/2023	GYANA RANJAN DHAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 11)
264	5540/2024	18.01.2024	BLAPL - 12420/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 7)
265	5541/2024	18.01.2024	BLAPL - 8250/2022	P.R.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-11-28	BAIL-2	(Seat No - 10)
266	5542/2024	18.01.2024	BLAPL - 9671/2023	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-16	BAIL-2	(Seat No - 9)
267	5543/2024	18.01.2024	CMP-62/2019	N.C.SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-01-17	WRIT BRANCH-1	(Seat No - 31)
268	5544/2024	18.01.2024	WP (C) - 42404/2023	Y DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No - 27)
269	5545/2024	18.01.2024	BLAPL - 11824/2023	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	BAIL-2	(Seat No -

									11)
270	5546/2024	18.01.2024	WP (C) - 30542/2023	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2024-01-16	WRIT BRANCH-1	(Seat No - 3)
271	5547/2024	18.01.2024	CMP-222/2023	PK DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Seat No - 48)
272	5548/2024	18.01.2024	CMP-1420/2023	SK BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANCH-3	(Seat No - 13)
273	5549/2024	18.01.2024	WP (C) - 39832/2023	S.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANCH-1	(Seat No - 49)
274	5550/2024	18.01.2024	CMP-1448/2023	KN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANCH-3	(Seat No - 13)
275	5551/2024	18.01.2024	WP (C) - 43063/2023	S.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANCH-3	(Seat No - 28)
276	5552/2024	18.01.2024	TRP (C) - 343/2023	K.K. NATH	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	M.J.C.	(Seat No - 6)
277	5553/2024	18.01.2024	CMP-1536/2023	BIBHUDHAN ANDA MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No

									-19)
278	5554/2024	18.01.2024	TRP (C)-342/2023	K.K. NATH	C.O.	COURT NO. 3	Order Dtd. 2024-02-16	M.J.C.	(Seat No-6)
279	5555/2024	18.01.2024	TRP (C)-368/2023	S.CHOUDHURY	C.O.	COURT NO. 3	Order Dtd. 2024-02-13	M.J.C.	(Seat No-6)
280	5556/2024	18.01.2024	WP (C)-29088/2023	KC SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-01-17	WRIT BRANCH-1	(Seat No-1)
281	5557/2024	18.01.2024	TRP (C)-195/2023	M.R. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-16	M.J.C.	(Seat No-6)
282	5558/2024	18.01.2024	BLAPL-839/2023	G. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-17	BAIL-2	(Seat No-8)
283	5559/2024	18.01.2024	CRLMC-5336/2023	J.R.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No-6)
284	5560/2024	18.01.2024	CRLMC-656/2023	P.K. LENKA	C.O.	COURT NO. 10	Order Dtd. 2023-02-22	CRIMINAL MISC	(Seat No-1)
285	5561/2024	18.01.2024	WP (C)-9147/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
2	5562/	18.01.2	WP (C)	B SAHOO	C.O.	COURT	Order Dtd. 2024-01-16	WRIT	(S

86	2024	024	- 37572 /2023			NO. 10		BRANCH-7	eat No - 18)
287	5563/ 2024	18.01.2 024	WP (C) - 37733 /2023	U. KUMA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
288	5564/ 2024	18.01.2 024	WP (C) - 37733 /2023	S.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
289	5565/ 2024	18.01.2 024	MACA- 233/2 022	SK SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	MISC. APPEA L SEC.	(S ea t No - 6)
290	5566/ 2024	18.01.2 024	MACA- 233/2 022	J DEHURY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	MISC. APPEA L SEC.	(S ea t No - 6)
291	5567/ 2024	18.01.2 024	WP (C) - 19581 /2021	S.P. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
292	5568/ 2024	18.01.2 024	CONTC - 10389 /2023	MK PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	CONTE MPT	(S ea t No - 1)
293	5569/ 2024	18.01.2 024	ABLAP L- 15241 /2023	BIJAYA KUMAR BEHERA 1	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	BAIL- 2	(S ea t No - 7)
299	5570/ 2024	18.01.2 024	ABLAP L-	BIJAYA KUMAR	C.O.	CHIEF JUSTI	Order Dtd. 2024-01-03	BAIL- 2	(S ea

4			15239 /2023	BEHERA 1		CE'S COURT			t No - 7)
2 9 5	5571/ 2024	18.01.2 024	WP (C) - 42431 /2023	D SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 27)
2 9 6	5572/ 2024	18.01.2 024	ABLAP L- 15238 /2023	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(S ea t No - 7)
2 9 7	5573/ 2024	18.01.2 024	WP (C) - 138/2 024	D SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No - 56)
2 9 8	5574/ 2024	18.01.2 024	ABLAP L- 14744 /2023	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 2	(S ea t No - 11)
2 9 9	5575/ 2024	18.01.2 024	ABLAP L- 14586 /2023	B. P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2023-12-12	BAIL- 2	(S ea t No - 10)
3 0 0	5576/ 2024	18.01.2 024	WP (C) - 606/2 024	S MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 47)
3 0 1	5577/ 2024	18.01.2 024	WP (C) - 626/2 024	JUDHISTHI R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 47)
3	5578/ 2024	18.01.2	ABLAP	A.	C.O.	COURT	Order Dtd. 2024-01-17		(S

02	2024	024	L-15005/2023	MOHANTY		NO. 11			eat No - 47)
303	5579/2024	18.01.2024	WP (C) - 656/2024	MK PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-5	(Seat No - 47)
304	5580/2024	18.01.2024	ABLAP L-14860/2023	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 6)
305	5581/2024	18.01.2024	WP (C) - 779/2024	T BAG	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-6	(Seat No - 36)
306	5582/2024	18.01.2024	ABLAP L-15179/2023	S. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 1)
307	5583/2024	18.01.2024	WP (C) - 38311/2023	SK BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-7	(Seat No - 10)
308	5584/2024	18.01.2024	ABLAP L-15180/2023	S. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 1)
309	5585/2024	18.01.2024	WP (C) - 638/2024	K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-5	(Seat No - 47)
3	5586/	18.01.2	ABLAP	S. K.	C.O.	COURT	Order Dtd. 2024-01-17	BAIL-	(S

10	2024	024	L-15181/2023	NAYAK		NO. 11		1	eat No - 1)
311	5587/2024	18.01.2024	ABLAP L-15178/2023	S. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 1)
312	5588/2024	18.01.2024	TRP (C) - 165/2019	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	M.J.C.	(Seat No - 6)
313	5589/2024	18.01.2024	ABLAP L-15272/2023	S. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 7)
314	5590/2024	18.01.2024	TRP (C) - 269/2019	TK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	M.J.C.	(Seat No - 6)
315	5591/2024	18.01.2024	ABLAP L-14839/2023	S. R. PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 6)
316	5592/2024	18.01.2024	ABLAP L-15027/2023	PRASANTA KUMAR PATRI	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Seat No - 6)
317	5593/2024	18.01.2024	TRP (C) - 358/2023	B MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	M.J.C.	(Seat No - 6)
318	5594/2024	18.01.2024	WP (C) - 677/2024	SK PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH)	(Seat No - 12)

								-3)	3)
3 1 9	5595/ 2024	18.01.2 024	CONTC - 9483/ 2023	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-16	CONTE MPT	(S ea t No - 9)
3 2 0	5596/ 2024	18.01.2 024	TRP (C) - 240/2 019	S.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	M.J.C .	(S ea t No - 6)
3 2 1	5597/ 2024	18.01.2 024	WP (C) - 11629 /2021	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
3 2 2	5601/ 2024	18.01.2 024	WP (C) - 43143 /2023	DURGA PRASAD PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 38)
3 2 3	5602/ 2024	18.01.2 024	LAA- 8/201 9	K.P.BEHER A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	FIRST APPEA L	(S ea t No - 5)
3 2 4	5612/ 2024	18.01.2 024	ABLAP L- 210/2 024	BISWAJIT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17		(S ea t No - 5)
3 2 5	5613/ 2024	18.01.2 024	ABLAP L- 211/2 024	D.P. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 10)
3 2 6	5614/ 2024	18.01.2 024	ABLAP L- 211/2 024	B.K. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 10)

3 2 7	5615/ 2024	18.01.2 024	ABLAP L- 213/2 024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17		(S ea t No - 10)
3 2 8	5616/ 2024	18.01.2 024	ABLAP L- 215/2 024	G.JAYASIN GH	C.O.	COURT NO. 11	Order Dtd. 2024-02-28		(S ea t No - 10)
3 2 9	5617/ 2024	18.01.2 024	ABLAP L- 216/2 024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 9)
3 3 0	5618/ 2024	18.01.2 024	ABLAP L- 218/2 024	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-28		(S ea t No - 9)
3 3 1	5619/ 2024	18.01.2 024	ABLAP L- 220/2 024	PRASANT KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 8)
3 3 2	5620/ 2024	18.01.2 024	ABLAP L- 221/2 024	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-28		(S ea t No - 8)
3 3 3	5621/ 2024	18.01.2 024	ABLAP L- 223/2 024	S.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-24	BAIL- 2	(S ea t No - 8)
3 3 4	5622/ 2024	18.01.2 024	ABLAP L- 225/2 024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 8)
3 3 5	5626/ 2024	18.01.2 024	ABLAP L- 234/2	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(S ea t

			024						No - 8)
336	5627/2024	18.01.2024	ABLAP L-238/2024	GOPAL KRISHNA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 8)
337	5628/2024	18.01.2024	ABLAP L-226/2024	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-2	(Seat No - 9)
338	5629/2024	18.01.2024	ABLAP L-227/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17		(Seat No - 9)
339	5630/2024	18.01.2024	ABLAP L-230/2024	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 9)
340	5631/2024	18.01.2024	ABLAP L-235/2024	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	BAIL-2	(Seat No - 8)
341	5632/2024	18.01.2024	ABLAP L-244/2024	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-17		(Seat No - 8)
342	5633/2024	18.01.2024	ABLAP L-245/2024	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 1)
343	5634/2024	18.01.2024	ABLAP L-249/2024	M. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 7)
344	5635/2024	18.01.2024	ABLAP L-	J. PARDHAN	C.O.	COURT NO.	Order Dtd. 2024-01-17	BAIL-2	(Seat

4			246/2024			11			t No - 8)
3 4 5	5636/2024	18.01.2024	ABLAP L-250/2024	P. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(S e a t No - 7)
3 4 6	5637/2024	18.01.2024	MACA-527/2022	S.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	MISC. APPEAL SEC.	(S e a t No - 1)
3 4 7	5638/2024	18.01.2024	ABLAP L-14740/2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL-2	(S e a t No - 8)
3 4 8	5639/2024	18.01.2024	CRIMC - 2062/2021	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 5000-01-01	CRIMINAL MISC	(S e a t No - 4)
3 4 9	5640/2024	18.01.2024	WP (C) - 901/2024	K DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH-8	(S e a t No - 29)
3 5 0	5641/2024	18.01.2024	CRIMA - 294/2023	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-18		(S e a t No - 29)
3 5 1	5642/2024	18.01.2024	WP (C) - 870/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-7	(S e a t No - 44)
3 5 2	5296/2024	18.01.2024	CONTC - 6556/2023	SANDHYARA NI PANI	GENERAL		Order Dtd. 2024-01-08	CONTE MPT	(S e a t No

									-6)
353	5298/2024	18.01.2024	ABLAP L-14294/2023	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-01-16	BAIL-2	(Seat No - 8)
354	5301/2024	18.01.2024	BLAPL -14206/2023	ARUN KUMAR MAOHANKUR	GENERAL		Order Dtd. 2024-01-16	BAIL-2	(Seat No - 11)
355	5306/2024	18.01.2024	BLAPL -14177/2023	GAJENDRA KUMAR BAG	GENERAL		Order Dtd. 2024-01-16	BAIL-1	(Seat No - 5)
356	5308/2024	18.01.2024	WA-1109/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No - 1)
357	5310/2024	18.01.2024	BLAPL -14205/2023	GAJENDRA KUMAR BAG	GENERAL		Order Dtd. 2024-01-16 Judgement Dtd. 2024-01-16,	BAIL-2	(Seat No - 11)
358	5311/2024	18.01.2024	BLAPL -10000/2023	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-01-16	BAIL-1	(Seat No - 2)
359	5313/2024	18.01.2024	WA-1109/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No - 1)
360	5315/2024	18.01.2024	WA-984/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No - 6)
3	5317/	18.01.2	WA-	SANJAY	GENE		Order Dtd. 2023-11-14	WRIT	(S

61	2024	024	983/2023	KUMAR BEHERA	RAL			APPEAL	eat No - 6)
362	5318/2024	18.01.2024	ABLAP L-12725/2023	SAROJ BARIK	GENERAL		Order Dtd. 2023-11-06	BAIL-1	(Seat No - 1)
363	5319/2024	18.01.2024	WA-971/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 6)
364	5321/2024	18.01.2024	WA-975/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 6)
365	5323/2024	18.01.2024	WA-974/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 6)
366	5326/2024	18.01.2024	WA-973/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No - 6)
367	5327/2024	18.01.2024	WA-970/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 6)
368	5328/2024	18.01.2024	WA-963/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No - 6)
369	5329/2024	18.01.2024	CRLA-1390/2023	PRADEEP KUMAR BIHAR	GENERAL		Order Dtd. 2024-02-12	CRIMINAL APPEAL	(Seat No - 9)

370	5330/2024	18.01.2024	WP (C) - 8454/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-23	WRIT BRANCH-1	(Seat No - 30)
371	5331/2024	18.01.2024	WPC (TAC) - 68/2015	SANJAY KUMAR BEHERA	GENERAL			OA Branch	(Seat No - 1)
372	5332/2024	18.01.2024	WP (C) - 33093/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH-5	(Seat No - 20)
373	5333/2024	18.01.2024	CMP-492/2023	RAJESH DAS MOHAPATRA	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH-1	(Seat No - 4)
374	5334/2024	18.01.2024	WP (C) - 33096/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH-5	(Seat No - 20)
375	5335/2024	18.01.2024	WP (C) - 3158/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-02-10	WRIT BRANCH-4	(Seat No - 17)
376	5336/2024	18.01.2024	WP (C) - 20482/2023	RAJESH DAS MOHAPATRA	GENERAL		Order Dtd. 2023-07-13	WRIT BRANCH-2	(Seat No - 9)
377	5337/2024	18.01.2024	WP (C) - 20482/2023	RAJESH DAS MOHAPATRA	GENERAL		Order Dtd. 2023-07-13	WRIT BRANCH-2	(Seat No - 9)
3	5338/	18.01.2	ABLAP	GURUPRASA	GENE		Order Dtd. 2024-01-11	BAIL-	(S

78	2024	024	L-12909/2023	D BEHERA	RAL			1	eat No - 2)
379	5339/2024	18.01.2024	WA-3031/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Seat No - 5)
380	5340/2024	18.01.2024	WA-3055/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT APPEAL	(Seat No - 5)
381	5341/2024	18.01.2024	WP (C) - 42688/2023	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-01-10	WRIT BRANCH-7	(Seat No - 18)
382	5342/2024	18.01.2024	ABLAP L-146/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-01-17		(Seat No - 18)
383	5343/2024	18.01.2024	ABLAP L-135/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-01-16		(Seat No - 18)
384	5344/2024	18.01.2024	CONTC (CP) - 69/2000	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2021-11-05	OA Branch	(Seat No - 1)
385	5345/2024	18.01.2024	WPC (OAC) - 2517/2014	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-06-30	OA Branch	(Seat No - 1)
386	5347/2024	18.01.2024	WP (C) - 810/2	APARESH BHOI	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-7	(Seat

			024						No - 44)
387	5348/2024	18.01.2024	MATA-129/2018	DEEPAK KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-17	FIRST APPEAL	(Seat No - 3)
388	5349/2024	18.01.2024	CRLMP - 2184/2023	PARATIMA NAYAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-8	(Seat No - 40)
389	5350/2024	18.01.2024	BLAPL - 14634/2023	BHAGABAN SARANGI	GENERAL		Order Dtd. 2024-01-16	BAIL-2	(Seat No - 8)
390	5351/2024	18.01.2024	CONTC - 37/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-12		(Seat No - 8)
391	5352/2024	18.01.2024	CONTC - 9761/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-12	CONTE MPT	(Seat No - 3)
392	5366/2024	18.01.2024	CRLMC - 4156/2023	RAKESH KUMAR NAYAK	GENERAL		Order Dtd. 2024-01-11	CRIMINAL MISC	(Seat No - 7)
393	5416/2024	18.01.2024	CRLMC - 3469/2023	S.P.SAHOO	GENERAL		Order Dtd. 2024-01-16	CRIMINAL MISC	(Seat No - 1)
394	5436/2024	18.01.2024	ABLAPL-190/2024	H. C. SAHOO	GENERAL		Order Dtd. 2024-01-16		(Seat No - 1)

395	5463/2024	18.01.2024	CMP-30/2024	P.K.DAS	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 54)
396	5475/2024	18.01.2024	WP (C) - 712/2024	MR SAHOO	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-6	(Seat No - 36)
397	5598/2024	18.01.2024	ABLAP L-187/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-01-16		(Seat No - 36)
398	5599/2024	18.01.2024	WP (C) - 9478/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
399	5600/2024	18.01.2024	WP (C) - 7701/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-04-07	WRIT BRANCH-1	(Seat No - 30)
400	5603/2024	18.01.2024	WP (C) - 491/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-11	WRIT BRANCH-3	(Seat No - 33)
401	5604/2024	18.01.2024	WP (C) - 312/2024	SANDHYARA NI PANI	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-2	(Seat No - 50)
402	5605/2024	18.01.2024	ABLAP L-14444/2023	GYANA RANJAN MISHRA	GENERAL		Order Dtd. 2024-01-18	BAIL-2	(Seat No)

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403	5606/2024	18.01.2024	CRLMP - 2498/2023	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH-8	(Seat No - 39)
404	5607/2024	18.01.2024	TRP (C) - 365/2023	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-01-18	M.J.C.	(Seat No - 6)
405	5608/2024	18.01.2024	WP (C) - 37985/2023	DEEPAK KUMAR BEHERA	GENERAL			WRIT BRANCH-3	(Seat No - 28)
406	5609/2024	18.01.2024	WP (C) - 37985/2023	SURYAKANTA PALAI	GENERAL		Order Dtd. 2023-12-06	WRIT BRANCH-3	(Seat No - 28)
407	5610/2024	18.01.2024	WP (C) - 21669/2014	SURYSAKANTA PALAI	GENERAL		Order Dtd. 2023-02-17	WRIT BRANCH-4	(Seat No - 17)
408	5249/2024	18.01.2024	BLAPL - 12954/2022	S R PATTANAIK	GENERAL		Order Dtd. 2023-04-20	BAIL-2	(Seat No - 11)
409	5273/2024	18.01.2024	WPC (O A) - 1658/2007	L. MOHANTY	GENERAL		PetitionAnnexure, Counter ,Rejoinder,Entire Order,		(Seat No - 11)
410	5381/2024	18.01.2024	CRLMC - 3146/	J PRADHAN	GENERAL		Order Dtd. 2024-01-02	CRIMINAL MISC	(Seat

			2023						No - 5)
4 1 1	5406/ 2024	18.01.2 024	WP (C) - 12188 /2007	SK. JAN HOSSAIN	GENE RAL		Order Dtd. 2007-10-11		(S ea t No - 5)
4 1 2	5444/ 2024	18.01.2 024	WP (C) - 2831/ 2016	KAMALAKAN TA NATH	GENE RAL		Order Dtd. 2016-06-27		(S ea t No - 5)
4 1 3	5456/ 2024	18.01.2 024	CMP- 731/2 017	P KJENA	GENE RAL		Order Dtd. 2017-07-03	WRIT BRANC H-2	(S ea t No - 45)
4 1 4	5458/ 2024	18.01.2 024	WP (C) - 12460 /2015	R SWAIN	GENE RAL		Order Dtd. 2018-06-26		(S ea t No - 45)
4 1 5	5462/ 2024	18.01.2 024	WP (C) - 13982 /2014	NIRANJAN ROUT	GENE RAL		Order Dtd. 2016-09-20		(S ea t No - 45)
4 1 6	5611/ 2024	18.01.2 024	WA- 2559/ 2023	MANOJ KUMAR PANI	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(S ea t No - 4)
4 1 7	5623/ 2024	18.01.2 024	WA- 1793/ 2023	M BEHERA	GENE RAL		Order Dtd. 2023-10-19	WRIT APPEA L	(S ea t No - 7)
4 1 8	5624/ 2024	18.01.2 024	WP (C) - 38664 /2023	A K SARANGI	GENE RAL		Order Dtd. 2023-11-30	WRIT BRANC H-3	(S ea t No -

									51)
4 1 9	5625/ 2024	18.01.2 024	CRLRE V- 21/20 23	A K SARANGI	GENE RAL		Order Dtd. 2023-12-18	CRIMI NAL REVIS ION	(S ea t No - 2)

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